

No. 1

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORIGINAL SIDE

To

The Prothonotary and Senior Master,
High Court, Bombay.

Sir,

Please enter my/our/firm's name in the Register of Advocates under Rule 3 of the Original Side Rules. I/We furnish the following particulars :-

- (i) Full name, (in case of a firm, name of the firm and full names of all partners) (Surname should be first).
- (ii) Date of enrolment (in case of a firm, date of enrolment of each partner).
- (iii) Address of Office as provided in Rule 6 and full name of the Clerk or Clerks who will accept service.
- (iv) Full name of the Registered Court Clerk or Clerks as provided in Rule 8.

I/We undertake to strictly abide by the rules in Part I of the High Court, Original Side Rules and to inform you immediately of any change in the above particulars.

Yours faithfully,